THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) As on 18.7.1990, there were 50 vacancies in the total sanctioned strength of 468 Judges in various High Courts of the country, and one Vacancy in the Supreme Court.

The process of consultation with the Constitutional authorities for making appointment against these vacancies is on. But it is not possible to indicate any date by which they will be filled up.

As on 1.8.1990, there were only 27 vacancies left in the total sanctioned strength of 470 Judges in the High Courts.

Settlement of Inter-State Water Disputes

395. SHRI SHIV PRATAP MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) what are the details of inter-State water disputes pending at. present and

(b) by when these are likely to be resolved?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Tow water disputes namely, sharing of Cauvcry Waters among the basin States of Kerala, Karnataka, Tamil Nadu and Union Territory of Pondicherry and sharing of Surplus Ravi-beas Waters allocated to the States of Punjab and Haryana.

(b) Both the dispuics have been referred to the Tribunals. While Ravi-beas Tribunal has given the report in January, 1987 the Government of India and party States have made further reference as envisaged under the act to seek explanation/guidance of the Tribunal on its report, Cauvery Water Disputes Tribunal has been set up in June, 1990. The act does not specify any time limit for the Tribunal to give its decision.

Delay in Filling up of Vacancies of Non-Official directors in Nationalised Banks

396. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether there are any vacancies of non-official Directors in the nationalised banks;

(b) if so, what are the details thereof, bank wise; and

(c) what are the reasons for delay in filling up of these vacancies?

DEPUTY FINANCE MINISTER (SHRI ANIL SHASTRI): (a) to-(c) At present, there are 80 vacancies of non-official Directors on the Boards of 20 nationalised banks as per the details given below:—

S. No. Name of the Bank	No. of vacancies of
	non-official directors

1.	Central Bank of India	5
2.	Bank of India	3
3.	Punjab National Bank	4
4.	Bank of Baroda	3
5.	UCO Bank	3
6.	Canara Bank	4